

HIGH COURT OF MANIPUR
AT IMPHAL

**OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN
THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF
JANUARY, 2023**

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2896	334	3230	133	25	158	127	32	159	2902	327	3229

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5	1	6	347	36	383	0	0	0	41	30	71

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
4895	2695	7590	194	92	286	150	96	246	4939	2691	7630

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
27	11	38	983	678	1661	5	12	17	208	167	375

P. Athing 8/2/23
SUPERINTENDENT'S STATEMENT